

Report and Accounts (2023-24) of ESIC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Sushri Shobha Karandlaje, I lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under Section 36 of the Employees' State Insurance Act, 1948: -

- (a) Annual Report of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2023-24, and the Audit Report thereon.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2081/18/25]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986:-

- (1) G.S.R. 787(E)., dated the 30th December, 2024, publishing the Environment (Protection) Third Amendment Rules, 2024.
- (2) G.S.R. 70(E)., dated the 22nd January, 2025, publishing the Environment (Protection) Amendment Rules, 2025.

[Placed in Library. For (1) and (2), see No. L.T. 2214/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 441(E)., dated the 24th January, 2025, constituting the Taj Trapezium Zone Pollution (Prevention and Control) Authority, and its specifications, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 2215/18/25]